

Seventeenth Loksabha

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Title: Re. Speedy construction of Rail Over Bridge, Cheepurupalli to Rajam Bridge number 1451 of Vizianagaram Parliamentary Constituency.

SHRI BELLANA CHANDRA SEKHAR (VIZIANAGARAM): Hon. Chairman, thank you for giving me this opportunity to raise an important issue of my Parliamentary Constituency Vizianagaram.

A rail over bridge (ROB), Cheepurupalli to Rajam Bridge number 1451, was constructed in the year 1964. It is situated at Cheepurupalli and connecting Vizianagaram to Rajam and Palakonda. Nearly 5000 to 8000 passengers use this ROB everyday. Heavy vehicles were prohibited on this ROB since May 2022. The vehicles having eight feet and eight inches height gauge are restricted due to the bad condition of this bridge. Due to this restriction of height gauge, the public transport vehicles, that is, the APSRTC vehicles, are also not permitted. As a result, the public are getting much inconvenienced by way of wasting their additional one and a half hours' time and money to reach their destination. Nearby villagers do not have any alternative transportation other than the private transportation, which is costlier for the poor villagers. The initial process of soil testing is not done so far even after 2 months' restriction.

Hence, keeping in view the difficulty of the villagers, I would like to request the hon. Minister for Railways through you, Madam, to give direction to the authorities concerned to complete the construction of the bridge in a fast-paced manner.

Thank you.